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SLP(C)No. 23624 OF 2003
ITEM No.47

Court No. 5

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23624/2003

(From the judgement and order dated 03/07/2001 in FA 758/88
of The HIGH COURT OF BOMBAY)

SPECIAL LAND ACQUISITION OFFICER

Petitioner (s)

VERSUS

INDIAN STANDARD MENTAL CO. LTD.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP)

Date : 19/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Ravindra K. Adsure,Adv.
Mr. Mukesh K. Giri,Adv.

For Respondent (s)Mr. Rakesh Dwivedi, Sr.Adv.
Mr. Rana Mukherjee,Adv.
Mr. Siddharth Gautam,Adv.
Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Pleadings are said to be complete.

Call this matter in the second week of August, 2004

on a Friday for final hearing.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master